- (b) if so, the details thereof;
- (c) whether it was earlier estimated that the block would be commercially viable at a price of 7 dollar per unit; and
- (d) if so, the steps taken by ONGC to make necessary investment to achieve a peak output in the gas field during the Twelfth Plan period?

THE MINISTRY OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) ONGC has reported that Declaration of Commerciality (DOC) for the UD-1 discovery made in the block KG-DWN-98/2 was submitted to Directorate General of Hydrocarbons (DGH) on 21.12.2010 for review in terms of the Production Sharing Contract (PSC) of the block.

As per the DOC, the UD-1 Main and its extension towards northwest was assessed to be viable at a price of US \$ 5.2 / Million Metric British Thermal Unit (MMBTU) and above.

Development technology at such a water depth (<2800m) is still emerging and the cost estimates are only indicative. The techno-economic analysis including sensitivity analysis on critical parameters like gas price and CAPEX would be carried out be ONGC at the time of submission of FDP to arrive at a gas price which would provide economic viability. ONGC would strive to bring the field on production further appraisal, FDP submission/approval and development of the field would be governed by PSC stipulation. Further, ONGC would be submitting revised DOC after drilling two additional wells in the Southern Discovery Area and FDP would be submitted considering an appropriate ultra deepwater production technology.

Late delivery of LPG cylinders

5089. SHRI T.M. SELVAGANAPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that South India is facing acute shortage of LPG:
- (b) if so, the details thereof:
- (c) whether it is also a fact that the distributors of the Oil Marketing Companies (OMCs) are not delivering the LPG to consumers even after one month of booking; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Public Sector Oil Marketing Companies (OMCs) namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) have reported a backlog in LPG supplies in Southern States. As on 17.05.2012, the LPG backlog in the States of Andhra Pradesh, Karnataka, Kerala and Tamil Nadu was of the order of 34,743 Metric Tonnes (MT).

(c) and (d) On account of strike by Southern Region Bulk LPG Transporters and workers of All India Federation of public sector and oil industry, unplanned shutdown of LPG jetty taken by New Mangalor Port Trust, outage of pumps at Vizag import terminal, non-materialisation of imports primarily due to tight availability in the International market, reduced discharge rate of LPG vessels at Managalore LPG Import Facility, shutdown of MRPL Refinery, delay in commissioning of Ennore LPG terminal and reduced loading of LPG rakes due to complete with drawal of 4 wheeler wagons etc., there is backlog in LPG supplies due to which LPG refills to the customers are sometimes delayed.

Operationalization of ONGC's gas fields in kg basin

5090. SHRIMATI GUNDU SUDHARANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is fact that ONGC has discovered gas in some wells in KG Basin but not exploring in view of non-viability;
 - (b) if so, the details of such wells identified by ONGC in KG Basin;
- (c) whether it has come to the notice of the Ministry that many small and medium industries have come up in districts like Krishna, East and West Godavaries and supplying of gas to these units from the closed wells has become viable;
- (d) if so, whether the ONGC would consider opening these wells and producing gas for supplying the units located in the above districts; and
 - (e) if so, the details thereof?

THE MINISTRY OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) In KG Basin, ONGC has made following discoveries: